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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/2016  
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan  
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	E MURALIDHARAN	5 <sup>th</sup> Respondent	
2.	K. R. Ramaswamy	Counsel for Petitioner	

**ORDER**

Shri K Ramaswamy, counsel for petitioner present. Shri E Muralidharan, counsel for R5 present and filed sur rejoinder and furnished copy of the same to the other side. Pleadings are complete. Time extended at request for submitting final arguments. Put up on 20.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)